

ADVANCE CAUSE LIST**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**

FARIDKOT HOUSE, NEW DELHI

CAUSE LIST OF BHOPAL ZONAL BENCHDate : 14th February, 2019

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBERHON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 02/2019 (CZ) (I. A. No. 02/2019)	Manisha Dwivedi Vs. State of Madhya Pradesh & Ors.	Mr. Apoorv Pandey, Adv. for Applicant
2.	Original Application No. 07/2019 (CZ)	Suman Kanwar Vs. State of Rajasthan & Ors.	Mr. Nitin Patel, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 116/2016 (CZ) WITH	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & Ors.	Mr. Dharmvir Sharma, Adv. for Applicant
4.	Original Application No. 11/2015 (CZ) WITH	Kishore Samrite Vs. M/s. Hindustan Copper Ltd. & Ors.	Mr. Dharmvir Sharma, Adv. for Applicant
5.	Original Application No. 27/2016 (CZ) (M.A. No. 672/2016)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharmvir Sharma, Adv. for Applicant
6.	Original Application No. 25/2018 (CZ)	Vinay Ruthia Vs. Smt. Sushma Narang & Ors.	Mr. Rohit Sharma, Adv. for Applicant Mr. Apoorv Pandey, Adv. for R-1 to 4 Ms. Parul Bhadora, Adv. for MPPCB Mr. Sachin K. Verma, Adv. for R-5
7.	Original Application No. 26/2018 (CZ) (M.A. No. 123/2018 & M.A. No. 124/2018)	Pritam Joshi Vs. State of Rajasthan & Ors.	Ms. Zubia Sajid & Mr. Vivek Choudhary, Advs. for Applicant Mr. Sandeep Singh, Adv. for State of Rajasthan
FOR HEARING			
8.	Original Application No. 458/2018 (Earlier O.A. No. 195/2014 (CZ))	Sanjeev Dutta Vs. National Thermal Power Corporation Ltd. & Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant Mr. Sachin K. Verma, Adv. for NTPC/CEA Mr. Siddharth Chauhan, adv. Mr. Om S. Shrivastava, Adv. for MoEF
9.	Original Application No. 459/2018 (Earlier O.A. No. 196/2014 (CZ))	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant Mr. Sachin K. Verma, Adv. for NTPC/CEA Mr. Om S. Shrivastava, Adv. for MoEF Mr. Siddharth Chauhan, Adv. for CG Ms. Parul Bhadora, Adv. for CECB

CASES AT SR. NO. 10 TO 12 WILL BE TAKEN-UP ON 19.02.2019 FOR HEARING

10.	Original Application No. 04/2015 (CZ) (M.A. No. 401/2017)	Kishore Samrite Vs. Union of India & Ors.	Mr. Vivek Chouhary, Adv. for Applicant
11.	Original Application No. 50/2015 (CZ)	Sanjiv Tiwari Vs. Digamber Jain & Ors.	Mr. Dharmvir Sharma, Adv. for Applicant
12.	Original Application No. 54/2015 (CZ)	Babulal Jajoo Vs. State of Rajasthan & Ors.	Dr. M. S. Kachhawa, Adv. for Applicant

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